

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4072

ANSWERED ON:17.12.2014

KISAN VIKAS PATRA

Antony Shri Anto ;De(Nag) Dr. (Smt.) Ratna;Dhruvanarayana Shri Rangaswamy;Raut Shri Vinayak Bhaurao;Sampath Shri Anirudhan;Shewale Shri Rahul Ramesh;Vichare Shri Rajan Baburao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the norms/criteria for purchase of Kisan Vikas Patras (KVPs);
- (b) whether the source of income/ identity proof is mandatory for purchasing KVPs;
- (c) if so, the details thereof and the reasons therefor and the amount likely to be collected yearly through this scheme;
- (d) whether the Government proposes to take any corrective measures to check likely cases of irregularities/frauds in this regard; and
- (e) if so, the details thereof and steps taken by the Government to ensure that the scheme reaches the intended beneficiaries?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) The details of norms/criteria for purchase of Kisan Vikas Patras (KVPs) may be seen in the Annexure.
- (b) & (c) For purchase of KVPs, proof of identity is mandatory and proof of source of fund is also required to be submitted in case of investment exceeding Rs 10 lakhs, to comply with the requirement of Know Your Customer (KYC) /Anti Money Laundering (AML) and Combating of Financing Terrorism (CFT) norms under Prevention of Money Laundering Act (PMLA), 2002. The average amount collected per year in the last three years was Rs.16815 crore before discontinuation of the scheme on 01.12.2011.
- (d) & (e) Yes, Madam. Detailed guidelines on do's and don'ts to educate customers and about common lapses on the part of the Departmental officials, contributing towards irregularities/frauds have already been circulated. The Kisan Vikas Patras (KVPs) are being sold in all Departmental Post Offices throughout the country. Publicity through print/ electronic media is also being done to spread awareness, to ensure that the scheme reaches the intended beneficiaries.